

13.7 1/2 hrs

**BILLS PASSED BY RAJYA SABHA**

[English]

SECRETARY GENERAL Sir, I lay on the Table four Bills as passed by Rajya Sabha on the 16th March, 1993:-

1. The Uttar Pradesh State Legislature (Delegation of Powers) Bill, 1993.
2. The Madhya Pradesh State Legislature (Delegation of Powers) Bill, 1993.
3. The Rajasthan State Legislature (Delegation of Powers) Bill 1993.
4. The Himachal Pradesh State Legislature (Delegation of Powers) Bill, 1993.

13.7 3/4 hrs.

**COMMITTEE ON PETITIONS  
Fourth Report**

[English]

SHRI P.G. NARAYANAN (Gobichettipalayam): I beg to present the Fourth Report (Hindi and English versions) of the Committee on Petitions.

13.08 hrs.

**ELECTION TO COMMITTEE**

**Joint Committee on Offices of Profit**

[English]

SHRI CHIRANJI LAL SHARMA (Karnal). I beg to move:

"That this House do recommend to Rajya Sabha that Rajya Sabha do elect one member of Rajya Sabha according to the principle of proportional representation by means of the single transferable vote to the Joint Committee on Offices of Profit in the vacancy caused by the resignation of Shri Som Pal from the membership of the Com-

mittee and do communicate to this House the name of the member so appointed by Rajya Sabha to the Joint Committee."

MR. SPEAKER: The question is:

" That this House do recommend to Rajya Sabha that Rajya Sabha do elect one member of Rajya Sabha according to the principle of proportional representation by means of the single transferable vote to the Joint Committee on Offices of Profit in the vacancy caused by the resignation of Shri Som Pal from the membership of the Committee and to communicate to this House the name of the member so appointed by Rajya Sabha to the Joint Committee.

*The Motion was adopted.*

13.08 1/4 hrs.

**MATTERS UNDER RULE 377**

**(i) Need to take immediate steps to sea solar Project at Kulasekarapatanam, district Chidambaranar, Tamil Nadu.**

[English]

SHRI R. DHAMUSKODI ATHITHAN (Tiruchendur): Kulasekarapatanam in Chidambaranar district of Tamil Nadu has been located by Technical Committee of Ministry of Energy as an ideal place for setting up of the first 100 MW Sea Solar Project producing electricity from the sea water which will cost about \$250 million, and the successive projects of similar capacity will cost only \$50 million each. The proposal was made by Dr J Hilbert Andreson, the Research Scientist and President of Sea Solar Power Corporation, USA who claims that no raw materials are needed and the process is pollution free. Further, it is claimed that the electricity produced with this process will be the cheapest in the world as compared to conventional sources such as coal, hydel and nuclear, besides the availability of several by-products. Even the price of power so produced will be paid to the Sea Solar Power Corporation in dollar that would